## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 222 OF 2014 APPEAL NO. 223 OF 2014

Dated: 30<sup>th</sup> August, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

## In the matter of:

Mula Pravara Electric Co-Operative Society Ltd. .... Appellant(s)

**Versus** 

Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Ms. Anoushka Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Stuti Kishan for R-1

Ms. Ramni Taneja for R-2

## <u>ORDER</u>

As agreed by the learned counsel appearing for the parties, list these matters for hearing on **26-9-2018**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

tpd/js